Leader of Opposition (LoP) in the Andhra Pradesh Legislative Assembly at Visakhapatnam airport recently;

- (b) if so, whether Government tried to find out the motive behind this dastardly attack on a popular leader of Andhra Pradesh;
- (c) the details of report that Government got from the CISF which is taking care of security at Visakhapatnam airport;
  - (d) what action has so far been taken in this regard; and
  - (e) what constraints Government has to refer this case to CBI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) On October 25, 2018 at Visakhapatnam airport, Shri Jagan Mohan Reddy, Leader of Opposition, Andhra Pradesh Legislative Assembly was assaulted by a staff of Fusion Food Restaurant. As a result, he sustained minor injury. The staff was caught and handed over to the police. The matter has been referred to the National Investigation Agency.

## Paramilitary personnel killed at LoC

## 337. DR. BANDA PRAKASH: SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central Paramilitary personnel killed in the last two years at the Line of Control (LoC) on Indo-Pak border;
  - (b) if so, force-wise details thereof;
- (c) whether compensation has been paid to the families of the victims who were killed while guarding the borders of the country; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) BSF personnel amongst Central Paramilitary personnel are deployed at Line of Control (LoC) under Ops control of Army in the State of Jammu and Kashmir. The number of BSF personnel martyred at LoC during ceasefire violations by Pakistan for last two years are as under:-

Year	BSF personnel martyred at LoC
2017	2
2018	2

(c) and (d) *Ex-gratia* compensation is paid to the families of martyred as per the extant rule of CAPFs.

## Trafficking of women in Delhi

## 338. SHRI SANJAY RAUT: DR. BANDA PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether 16 cases of women trafficked to the capital and to be sold in the Middle East were rescued from Delhi by the Delhi Police;
  - (b) if so, the details thereof;
- (c) whether the recent Act to check trafficking of women and children is being implemented; and
  - (d) if so, the number of persons arrested and prosecuted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Delhi Police has reported that during the course of joint raid/operation with Delhi Commission for Women on 24.07.2018, 16 girls/women were rescued from a premises in Munirka Village and a case *vide* FIR No. 263/2018 dated 25.07.2018 u/s 420/468/471/370/120-B IPC was registered at Police Station, Vasant Vihar, Delhi. Two accused persons have been arrested and all the rescued girls/women have been sent to their hometown.

(c) and (d) Details of cases of human trafficking reported to Delhi Police, victims rescued and persons arrested during the last two years are as under:-

Year	Cases reported	Victims Rescued		Persons Arrested
		Male	Female	
2017	95	408	71	80
2018	84	459	166	91